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कै.प्र. (प्रक्रिया) नियमावली के नियम 22 के अन्तंगत विः शुल्क प्रति

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH, RAJ.HIGH COURT CAMPUS JODHPUR.

COPY OF ORDER DATED04.10..2007 PASSED IN
MA NO.118/2007ORIGINAL APPLICATION NO.103/2006.
APPLICANT RESPONDENTS
ISHWAR PRASAD SWAMI VS. UNION OF INDIA & ORS.

MA No. 118/2007 in OA No. 103/2006

Date of Order: 4.10.2007

when present for the applicant.

Case was earlier listed on September 12, 2007 and tember 21, 2007. On both these occasions, none appeared behalf of the applicant to press the Application.

Again, case is listed today. It is called twice in revised list. None appears even in revised list. The σ .A. is accordingly rejected for non-prosecution.

S.J/-[R.R.&HANDARI] MEMBER[A]

COMPARED

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Sd/-[A.K.YOG] MEMBER[J]

CERTIFIED TRUE COPY
Dated 09-10-2007

अनुकार अधिकारी (स्थाय.)
Section Afficer ([od])
केन्द्रीय प्रदान के अधिकरण
Central Admirishative Tribunal
कोयपुर स्वायपीठ, कोषपुर
Jodhpur Bench, Jodhpur,

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है.प्र.श्च. (प्रक्रिया) वियमावली के नियम 22 के अन्तंगत निः शुल्क प्रि

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH, RAJ.HIGH COURT CAMPUS JODHPUR.

COPY OF ORDER DATED04.10..2007 PASSED IN

MA NO.119/2007 IN MA NO.118/2007 ORIGINAL APPLICATION NO.103/2006.

APPLICANT RESPONDENTS
ISHWAR PRASAD SWAMI VS. UNION-OF INDIA-& ORS.

MA No. 119/2007 in MA No. 118/2007 (OA No. 103/2006)

Date of Order: 4.10.2007

Since M.A. No. 118/2007 (for restoration of OA No. 103/2006 filed by Shri Ishwar Prasad Swami) has been rejected, the present M.A. for condonation of delay in filing the M.A. No. 118/2007, rendered infructuous.

See our order of date passed in applicant's MA No.

118/2007 in OA No. 103/2006.

S.J/-[R.R.&HANDARI] MEMBER[A] Sd/-[A.K.YOG] MEMBER[J]

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Date: OB - LO - 2007 |

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े.ह.स. (पिना) विकास के लिए का के सर्वेग्रत कि: शतक प्रति

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, HIGH COURT CAMPUS, JODHPUR.

COPY OF ORDER DATED 23.10.2007 PASSED IN MA No.157/2007 INMA NO.118/2007 IN ORIGINAL APPLICATION NO.103/2006.

APPLICANT ISHWAR PRASAD SWAMI

Vs

RESPONDENTS U.O.I. & Others

M.A. No. 157/2007 Date of order: 23,10,2007

Mr. S.S. Ladrecha, counsel for applicant.

Heard.

Case was dismissed for non-prosecution vide order dated 04.10.2007. M.A. No. 157/2007 is filed with prayer to recall order dated 04.10.2007. Explanation for absence of the counsel on 04.10.2007 is that he was engaged in High Court.

Cause shown sufficient. Order dated 04.10.2007 is hereby recalled. M.A. No. 118/2007 restored to its original number.

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Misc. Application No. 157/2007 allowed.

Office to proceed.

Sd/-(TARSEM LAL) ADMN.MEMBER

Sd/~ (AJAY KUMAR YOG.) JUDL.MEMBER

CERTIFIED FRUE COPY
Dated 26-10-2007

Tagan and 100 (raise)
Secretary
Cant (raise)
Tribunal
Rodbya.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL. JODHPUR BENCH, HIGH COURT CAMPUS, JODHPUR.

COPY OF ORDER DATED 23.10.2007 PASSED IN MA No.156/2007 INMA NO.119/2007 IN ORIGINAL APPLICATION NO. 103/2006.

APPLICANT ISHWAR PRASAD SWAMI

RESPONDENTS U.O.I. & Others

M.A. No. 156/2007 Date of order: 23.10.2007

Mr. S.S. Ladrecha, counsel for applicant.

Heard.

Case was dismissed for non-prosecution vide order M.A. No. 156/2007 is filed with dated 04.10.2007. prayer to recall order dated 04.10.2007. Explanation for absence of the counsel on 04.10.2007 is that he was engaged in High Court.

Cause shown sufficient. Order dated 04.10.2007 is hereby recalled. M.A. No. 119/2007 restored to its original number. Misc. Application No. 156/2007 allowed.

Office to proceed.

Sd/-

(TARSEM LAL) CERTIFIED THE COPY Da 26-10-2007

\$d/-(AJAY KUMAR YOG.) JUDL, MEMBER

COMPARTO &

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JOHNSON RENOTITIES PROFIT THANDIC TRIBUNAL, COPY OF ORDER DATED 02.01.2008 PASSED IN MA No.118/07 IN OA No.103/2006

APPLICANT ISHWAR PRASAD SWAMI Vs

RESPONDENTS U.O.I. & Others

1.02-01-2008 /4

M.A. No. 118/2007 in OA No. 103/2006.

None present for the applicant.

List revised. None present to press Application No. 118/2007 (with the prayer to restore O.A. No.103/2006), which is accordingly rejected for non

nrocecution

S.J/-[R.R.BHANDARI] = MEMBER[A] Sd/-[A.K.YOG] MEMBER[J]

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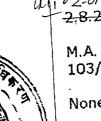
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Contral Administrative कियान बोयपुर्विच्या प्रशेष्ठिक नेविष्ट्रा Jodhour Beach Jodhpur.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH,HIGH COURT CAMPUS,JODHPUR.

COPY OF ORDER DATED 02.01.2008 PASSED IN MA No.119/07 IN MA No.118/2007 IN OA No.103/2006

APPLICANT ISHWAR PRASAD SWAMI Vs RESPONDENTS U.O.I. & Others



02-01-2008/4 2.8.2007

M.A. No. 119/2007 in MA No. 118/2007 in OA No. 103/2006.

None present for the applicant.

List revised. None appears to press Application which is accordingly rejected for non prosecution.

Also See our order of date on M.A. No. 118/2007 in OA No. 103/2006. sd/-

> 5:1/-[R.R. BHANDARI] MEMBER[A]

[A.K.YOG] MEMBER[J]

CERTIFIED TRUE COPY Dated 67.01.01

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH, RAJ.HIGH COURT CAMPUS JODHPUR.

COPY OF ORDER DATED 04.3.2008 PASSED IN MA NO.-/2008 (Def.No.63/2008)IN MA NO.118/07 IN OA NO.103/2006.

APPLICANT

RESPONDENTS

04.03.2008 ISHWAR PRASAD SWAMI VS.

U.O.I. & OTHERS.

M.A. No. Nil/2008- Dy. No. 63/2008 in M.A. No. 118/2007

None present for the applicant even in the list revised. Accordingly M.A. No. NII/2008 (Dy. No.63/2008) in M.A. NO. 118/2007, is dismissed for non prosecution.

RRBHANDAR! MEMBER[A]

[A.K.YOG] MEMBER[J]

Sd

CERTIFIED TRUE COPY Dated ..

Saction Offices (out) कन्द्रीय एकप्रमान अधिकरण Contral Admin anative Tribunal जोपपुर त्यापपीठ, जोनपुर lochpur Belich, Jodhpur.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH, RAJ.HIGH COURT CAMPUS JODHPUR.

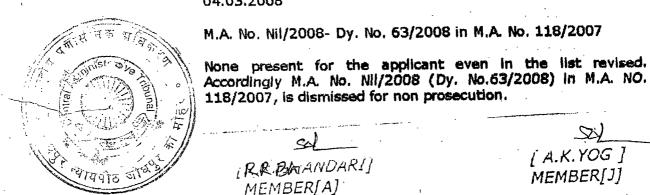
COPY OF ORDER DATED 04.3.2008 PASSED IN MA NO.-/2008 (Def.No.63/2008)IN MA NO.118/07 IN OA NO.103/2006.

<u>APPLICANT</u>

RESPONDENTS

ISHWAR PRASAD SWAMI VS. 04.03.2008

U.O.I. & OTHERS.



Sel [RR BAIANDAR!] MEMBER[A]

(iz [A.K.YOG] MEMBER[J]

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Section

e Tribupal जोधपुर बोक्स

Jedhpur Benen jodhpw.